

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. (CRL.M.P.) No.92011/2017 in Criminal Appeal No(s). 590/2017

MUJAMMIL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(and IA No.92011/2017-I/A FOR RELEASE OF THE APPELLANT/APPLICANT ON BAIL)

Date : 13-10-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s)

Mr. Imtiaz Ahmed, Adv.
Mr. Piyush Sharma, Adv.
Ms. Naghma Imtiaz, Adv.
Mr. Ahmed Zargham, Adv.
Ms. Amra Moosavi, Adv.
For Equity Lex Associates, AOR

For Respondent(s)

Mr. Ratnakar Dash, Sr.Adv.
Mr. Shakeel Ahmed, Adv.
Ms. Sadiya Shakeel, Adv.

State of U.P.

Mr. Akshat Kumar, Adv.
Ms. Aishwarya Bhati, AAG
Mr. Ardhendumauli Kumar Prasad, Adv.

Mr. Abhishth Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

The application seeking release of the appellant/applicant on bail is rejected.

(SUKHBIR PAUL KAUR)
AR CUM PS(S. SIVARAMAKRISHNA)
ASST.REGISTRAR